NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 201/16	TP 192/17	Hear ing	391 / 394	AirWatch Technologies India Pvt. Ltd.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER		REPRESENTATION TO WHOM	SIGNATURE	
1.	SINICHANAMIR [2945320087]	ROUPD	SiclareMR	
	C.P. Ayappa 98450 28269	Pelitions		

Smt. M.R. Sinchana, counsel for ROC/RD is present. She has filed affidavit on behalf of ROC and RD. Counsel for petitioner requested time to file clarification.

List it on 16.06.2017.

MEMBER (J)

MEMBER (T)